No. 10/57/2017-NCLT (Pt-II) NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3, CGO Complex, Lodhi Road, New Delhi- 110003 Dated: 20th February, 2018.

OFFICE MEMORANDUM

Subject: Engagement of retired government officers/officials purely on contractual assignment as Deputy Registrar, Assistant Registrar and Court Officer in National Company Law Tribunal.

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Applications are invited from retired government officers/officials for engagement purely on contractual assignment as Deputy Registrar, Assistant Registrar and Court Officer in various Benches of National Company Law Tribunal (NCLT).

- 2. The maximum age limit for the applicants is 62 years as on 1st March, 2018. Preference will be given to persons having prior experience in court/tribunal. In case of deserving candidates, age relaxation could be considered.
- 3. The tentative vacancies are as under:-

Sl.	Name of the	Tentative No. of vacancies and Location		
No.	Post			
1.	Deputy	01 post each at Allahabad, Chennai, Guwahati, Hyderabad,		
	Registrar	Mumbai, Cuttack, Kochi and Jaipur.		
2.	Assistant Registrar	01 post each at Delhi, Ahmedabad, Allahabad, Bengaluru, Chennai, Guwahati, Hyderabad, Kolkata, Cuttack, Kochi and Jaipur, and 02 posts at Mumbai.		
3.	Court Officer	3 posts each at Delhi and Mumbai, 02 posts at Kolkata, and 01 post each at Ahmedabad, Allahabad, Chennai, Hyderabad, Cuttack, Kochi and Jaipur.		

- The terms and conditions of the contractual assignment shall be as under:-
 - (i) The period of contract initially will be for one year, extendable depending upon the requirement. Engagement on contractual basis will be subject to satisfactory performance and it can be terminated by the Tribunal at any time without assigning any reason whatsoever. However, the candidates engaged on contractual assignment will have the option to give up their assignment by giving one month's advance written notice.
 - (ii) The contractual assignment shall not confer any right or claim to any regularization or continuance in service.



(iii) Consolidated remuneration per month for the posts shall be as under:-

Sl. No.	Name of the Post	Remuneration (per month)
1.	Deputy Registrar	Rs.60,000/-
2.	Assistant Registrar	Rs.55,000/-
3.	Court Officer	Rs.45,000/-

- (iv) The candidates engaged on contractual assignment shall not be entitled for HRA, DA, residential accommodation or any other allowance.
- (v) The candidates engaged on contractual assignment will not be entitled to any kind of regular leave except casual leave on pro-rata basis.
- (vi) Their working days and working hours shall be same as are applicable to other serving officers and employees of the Tribunal. However, depending upon the need and requirement, they will be liable to work beyond office hours and even on Saturdays, Sundays and other holidays without payment of any extra remuneration.
- 5. The interested eligible candidates who are willing to serve in the NCLT may submit their applications on the attached prescribed format to the following address:-

Shri Akhilesh Kumar Singh, Under Secretary, National Company Law Tribunal, Room No. 614, Block No. 3, C.G.O. Complex, Lodhi Road, New Delhi – 110 003.

- Last date for receipt of applications is <u>07.03.2018</u>. Applications received after last date, incomplete, unsigned and not on the prescribed format will not be considered.
- 7. No TA/DA will be admissible for appearing in the interview.
- 8. No supporting documents need be attached with the application at this stage. The candidates who are called for interview will be required to submit self-attested copies of certificates and testimonials in support of date of birth, educational qualifications, experience, retirement, etc., and show the originals thereof for verification
- 9. The candidature will be liable to be rejected at any stage if the information furnished in the application form is found incorrect on subsequent verification, and if engaged, the contractual assignment will be liable to be terminated forthwith.

(Akhilesh Kumar Singh) Under Secretary, NCLT

Email: admn@nclt.gov.in; Tel: 011-24363843

FORMAT OF APPLICATION FOR ENGAGEMENT OF RETIRED OFFICERS/OFFICIALS AS

DEPUTY REGISTRAR/ASSISTANT REGISTRAR/COURT OFFICER
PURELY ON CONTRACTAL ASSIGNMENT IN NATIONAL COMPANY LAW TRIBUNAL

[Last date for receipt of applications: 07.03.2018]

		Paste here self- attested recent coloured passport size photograph.
1.	Post applied for [separate application be submitted for each post]	
2.	Location for which applied [separate application be submitted for each location]	
3.	Name in Full (IN CAPITAL LETTERS)	
4.	Date of Birth	
5.	Date of Retirement	
6.	Post and the office/ department from which retired	
7.	PPO No. (if any)	
8.	Father's Name	
9.	Correspondence Address	
10.	Permanent Address	
11.	Telephone/Mobile Number/ Fax Number/ Email Id. (Telephone/mobile number and Email Id. are mandatory)	

12.	Present occupation,	, if any.						
13.	Educational Qualifications:							
	Name of Board/ University	Degree	Year of Passing	Percentage of Marks Obtained	Academic Distinction, if any.	Subject(s)/ Specialization.		
14.	Details of employment till retirement:							
	Name and address of the employer	Designation of the post held.	Scale of pay with grade pay, if any.	Period of service		Nature of duty/ experience.		
15.	of the employer			From	То			
	Details of penaltie service.	es, if any, impose	ed during the					

Place:-	
Date:-	(Signature)
	Name: